

these decision so far in Central Silk Board; and

(c) the time by which these are likely to be implemented?

THE MINISTER OF STATE FOR TEXTILES (SHRI ASHOK GEHLOT): (a) and (c) No Sir. However, in June, 1991 the Central Silk Board had submitted a proposal to the Government for adoption of the revised pay scales for its scientific personnel as applicable to ICAR scientific personnel. In October, 1991 the Central Silk Board was asked to furnish certain clarifications by the Board in January, 1992. The proposal is now being considered further and a decision will be taken keeping in view the financial and other implications involved.

#### Export of Minerals

7796. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned from the export of minerals during each of the last three years;

(b) whether the Government propose to increase the export of minerals during the current financial years; and

(c) if so, the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The amount of foreign exchange earned from exports of minerals and ores during each of the last three years has been as under:

<i>Value</i>	
<i>Year</i>	<i>(Rs. in crores)</i>
1989-90	1715.63(P)
1990-91	1739.72(P)
1991-92 (Apr. '91-Jan'92)	1841.59 (P)

(P) Provisional

(b) and (c). Exports of minerals are permitted both on controlled and de-controlled basis. No Export target has been fixed for 1992-93.

[English]

#### Reservations for Scheduled Castes / Scheduled Tribes on the Post Senior Scientific Assistants

7797. SHRI RAM VILAS PASWAN:  
SHRIMATI SAROJ DUBEY:  
SHRI RAM PRASAD SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether in pursuance of the 1985 Arbitration award the senior scientific assistants (SSA) in the Defence Research and Development Organisation were given the pay scale of 2375-3500 (Rs. 840-1040 11th CPS scale) and 40 point roster for Scheduled Castes/Scheduled Tribes was being followed;

(b) whether the Department of Personnel has issued contrary guidelines to the effect that the pay scale is not a promotion scale and that 40 point roster for Scheduled Castes/Scheduled Tribes is not applicable;

(c) whether the Government have reconsidered the issue;

(d) if so, the decision taken by the Government in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) When approached for clarification, Deptt. of Personnel & Training have advised us that since promotion is not involved, reservation for SC/ST should not be applicable.

(c) Yes, Sir.

(d) While the issue was under consideration on the basis of the Deptt of Personnel's clarification, an application by non SC/ST SSAs was filed in Central Administrative Tribunal, Bangalore which has held the reservation to be unlawful. No final decision has been taken as an Special leave Petition (SLP) has been filed in the Supreme Court.

(e) Does not arise.

#### Smuggling of vintage Cars

7798. SHRI GURUDAN KAMAT: Will the Minister of FINANCE be pleased to state:

(a) whether smuggling of vintage cars is continuing;

(b) if so, the reasons therefor;

(c) the number of such cars smuggled so far; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR ): (a) to (d) In march 1991, three vintage cars and one toy car were exported from I.C.D., Ahmedabad on the basis of forged documents by mis-declaring these as "Indian Handicrafted Assembly Unit (L.M.V.)". The modus operandi was analysed and disseminated to the field formations, which were also alerted against such smuggling. Since then, no instance of smuggling of vintage cars has been reported.

#### Export of Fruits

7799. SHRI N. DENNIS: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to promote the infrastructure facilities for the promotion of export of fruits;

(b) if so, the details thereof;

(c) the varieties of fruits proposed to be exported during the current year; and

(d) the countries to which these are proposed to be exported?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHDEE): (a) and (b). Promotion of infrastructural facilities is a continuous process. Agricultural and Processed Food Products Export Development Authority (APEDA) has a scheme for development of infrastructure under which assistance is provided for improvement in post-harvest handling and purchase of specialised transport units for perishable horticultural products.

(c) & (d). Under the present Export Import Policy, export of all types of fruits is